

CCA NO.139/05
IN
O.A. NO.1235/99

9.3.2007

HON. MR. ASHOK S. KARAMADI, J.M.

HON. MR. K.S. MENON, J.M.

No representation from the applicant side. Heard
Shri V.K. Goel, learned counsel for the Respondents.

By order dated 5.12.2006, the applicant was given
opportunity to take steps to implead the Disciplinary
Authority he wishes within a period of two weeks from
5.12.2006. Having regard to the fact that as on today, the
applicant has not taken any steps or impleaded the
Disciplinary Authority, therefore, this contempt
application does not survive and accordingly, dismissed.

A.M.

J.M.

Asthana/